

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5154
ANSWERED ON:05.09.2011
PROJECTS IN ECO-SENSITIVE AREAS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any plan to undertake Environmental Impact Assessment (EIA) of the projects in eco-sensitive areas of the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) The Ministry of Environment and Forests has issued the Environmental Impact Assessment (EIA) Notification in September, 2006 mandating prior environmental clearance for developmental projects and activities as detailed in the Schedule to this Notification. The project proponents are required to undertake preparation of the Environmental Impact Assessment (EIA) Reports, based on the Terms of Reference, for appraisal of the project for the environmental clearance. The Notification further prescribes under General condition the procedure for consideration of projects within 10 kms. from the boundary of notified Eco-Sensitive Areas and Protected Areas, notified under Wildlife (Protection) Act, 1972.

(c) Does not arise, in view of the reply to parts (a) and (b) of the question above.